

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE HANUMAN TEXTFAB PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shree Hanuman Textfab Private Limited
2.	Date of incorporation of corporate debtor	12 May 2009
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17121MH2009PTC192331
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office - 33 New Vora Building, Nakoda District, Mumbai - 400003 Administrative Office - 5-A, Star Manor, 2nd Floor, Anand Road Extension, Station Road, Malad (West), Mumbai - 400064
6.	Date of closure of Insolvency Resolution Process	04 th August 2021
7.	Liquidation commencement date of corporate debtor	05 th August 2021 (Order Received on 13 August 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Ganesh Venkata Siva Rama Krishna Remani Reg No. - IBBI/IPA-001/IP-P01386/2018-19/12176
9.	Address and e-mail of the liquidator, as registered with the Board	302 Nahar Business Center Chandivali Mumbai 400072 Email - ganesh.remani@nliten.in
10.	Address and e-mail to be used for correspondence with the liquidator	Ganesh Remani c/o M/s NliteN Consulting and Contracting LLP 302 Nahar Business Center Chandivali Mumbai 400072 liqshreehanumantexfab@gmail.com
11.	Last date for submission of claims	11 th September 2021

Notice is hereby given that the Honourable National Company Law Tribunal, *Mumbai Bench* has ordered the commencement of liquidation of the Shree Hanuman Textfab Private Limited on 05th August 2021 (Order copy received on 13th August 2021)

The stakeholders of Shree Hanuman Textfab Private Limited are hereby called upon to submit their claims with proof on or before 11th September 2021, to the liquidator at the address mentioned against item No.10.

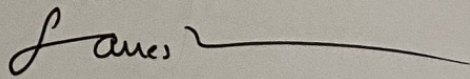
The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd.

Name and signature of liquidator :

Date and place:


Ganesh Venkata Siva Rama Krishna Remani
14th August 2021, Mumbai

Ganesh Venkata Siva Rama Krishna Remani
Insolvency Professional
IBBI/IPA-001/IP-P01386/2018-19/12176

302 Nahar Business Center
Chandivali, Powai
Mumbai - 400072